

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON
. DECLINE IN PATENT APPLICATIONS .

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SHRI KALRAJ MISHRA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) whether it is a fact that number of applications for registration of patent are declining in the country;
- (b) if so, what is the office/zone-wise trends in the last five years;
- (c) what are the reasons for declining trend of these applications; and
- (d) what efforts are being made by Government to encourage people towards research and development?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JYOTIRADITYA M. SCINDIA)

(a): Yes, Sir. In 2009-10, the number of patent applications filed at the Indian Patent Office declined marginally to 34,497 from 36,812 in 2008-09.

(b): The details of office-wise trends in filing of Patent applications at the Indian Patent Office during last five years are as follows:-

Patent Office Location Patent Applications Filed during the year

	2005-06	2006-07	2007-08	2008-09	2009-10	
Delhi	10467	11305	13366	12984	12538	
Chennai	6489	7626	9610	10761	10481	
Kolkata	4229	5934	7145	7376	5779	
Mumbai	3320	4075	5097	5691	5699	
Total	24,505		28,940	35,218	36,812	34,497

(c): There has been a marginal decrease in the number of patent applications filed in 2009-10 in the Indian Patent Office compared to 2008-09 and is attributed to the global economic down turn.

(d): Various Ministries/Departments/Organisations of the Government of India such as the Department of Science & Technology, Department of Scientific and Industrial Research, Department of Biotechnology, Defence Research and Development Organisation, Department of Information Technology, Indian Council of Medical Research, Indian Council of Agricultural Research, are promoting research and development programmes.